

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRIBINOD KUMAR SINHA – MEMBER TECHNICAL

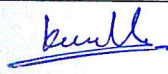
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.03.2020 AT 10.30 AM-

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 76/9/HDB/2020-
NAME OF THE COMPANY	Ramky Infrastructure Ltd
NAME OF THE PETITIONER(S)	Winner Enterprises
NAME OF THE RESPONDENT(S)	Ramky Infrastructure Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Ravi Mahender	Adv	8886677776	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Avinash Desai Kopal Scharaff	Adv/s.	770 22 28282	

ORDER

Counsel for the Petitioner present. Mr. Sridhar, Advocate appeared for the Respondent and prayed time for filing vakalat and counter.

At his request, put up the matter on 19.03.2020.


MEMBER TECHNICAL

AS


MEMBER JUDICIAL